

Recd copy 16.6.95 -
on behalf of Reg. 114
on 6/6/95.

18
9/6

13/7/95 (6)

Applicant by Shri. S. P.
Kulkarni.

Respondent by Shri. P. M.
Pradhan.

The Ld. Counsel for the
applicant submits that
the applicant has been
promoted and sent for
training. To set
instructions from his
client, who is under
training, short adjour-
nment is sought.

S.O. till 17/8/95.

BSH
(B. S. Hegde)
M(S)

J.

17-8-95 (11) 3

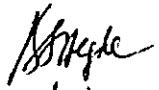
Shri S.P. Kulkarni for the Applicant and
Shri S.S. Karkera for Shri P.M. Pradhan
for Respondents.

This matter pertains to rotational transfer/posting etc. of the Applicant. In the meanwhile, the Applicant has been promoted as a Clerk and sent for training. In the circumstances, the learned counsel for the Applicant says that he may be given some time to take instructions from his client. Accordingly, the matter is adjourned to 28-9-95.


(B.S. Hegde)
Member (J)

Dated: 28.9.95
Shri S.P. Kulkarni, Counsel
for the applicant. Shri S.S. Karkera
for Shri P.M. Pradhan, Counsel for
the respondents.

The learned Counsel for the applicant submits that the O.A. has become infractions because of the applicant's promotion to the post of "Postal Assistant". In the circumstances O.A. is disposed of as infractions.


(B.S. Hegde)
M (J)

My 28/9/95
Order/Judgement despatched
to Applicant, Respondent (s)

on 27/11/95


28/12/95